

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-228/ND/2020

IN THE MATTER OF:

MEC Metal Exchange International GmbH
Vs
M/s Dwarkesh Alloys Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section – 9 of IBC, 2016

Order delivered on 31.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Poonam, Adv. Aparajita
For the Respondent : Adv. Mayank

ORDER

Mr. Mayank appeared on behalf of the respondent and undertakes to file Vakaltnama as well as reply. Let the same be filed after serving advance copy of the same to the Ld. Opposite Counsel. List the case on **17.02.2020**.

Sdl -

(K.K. VOHRA)
MEMBER (T)

Sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)